

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

(7)

ORDERS OF THE BENCH

Date of Order: 12.07.2016

OA No. 291/00723/2015

Mr. Amit Mathur, counsel for applicant.

Mr. S.S. Sharma, counsel for respondent nos. 1 & 3.

Mr. N.C. Goyal, counsel for respondent no. 2.

Counsel for applicant submits that the Original Application has become infructuous because the relief sought for has been granted by the respondents. Accordingly, the Original Application is dismissed as having rendered infructuous.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat